

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

WRIT PETITION(CRIMINAL) Diary No(s). 49949/2023

BINU RAGHUNATHAN

Petitioner(s)

VERSUS

UNION OF INDIA & ANR.

Respondent(s)

(FOR ADMISSION and IA No.78892/2024-EXEMPTION FROM FILING O.T. and
IA No.78891/2024-CONDONATION OF DELAY IN REFILING / CURING THE
DEFECTS)

Date : 08-04-2024 This petition was called on for hearing today.

CORAM : HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE J.B. PARDIWALA
HON'BLE MR. JUSTICE MANOJ MISRA

For Petitioner(s) Ms. Menaka Guruswamy, Sr. Adv.
Mr. Manoj V George, Adv.
Mr. Shilpa Liza George, Adv.
Mr. Vignesh Ram, Adv.
Mr. Nasib Masih, Adv.
Mr. Aakarsh Kamra, AOR
Mr. Utkarsh Pratap, Adv.
Mr. Lavkesh Bhambhani, Adv.
Mr. Harshvardhan Thakur, Adv.
Ms. Suvangana Agarwal, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

- 1 Delay condoned.
- 2 Issue notice.
- 3 Tag with Writ Petition (Criminal) No 428 of 2020.

(GULSHAN KUMAR ARORA)
AR-CUM-PS

(SAROJ KUMARI GAUR)
ASSISTANT REGISTRAR